

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
24  
NEW DELHI

OA No. 573 of 2023

IN THE MATTER OF:

Prakash Yadav

.....Applicant

Vs.

State of Haryana

..... Respondents

**Reply on behalf of Respondent No. 3 i.e. Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula in compliance of Order Dated 20.12.2023.**

1. That this Hon'ble Tribunal vide order dated 06.10.2023 constituted a joint committee in Original Application No. 573/2023, titled as Prakash Yadav Versus State of Haryana with direction to submit the factual report and the joint committee submitted the status report on dated 18.12.2023 (**Annexure R-1**).
2. That this Hon'ble Tribunal vide order dated 20.12.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana passed following direction: -

*"5.It is evident from above report that there is discharge of untreated effluent in the water bodies causing pollution and no effective action has been taken by concerned authorities. However, since cognizance was taken suomoto on letter petition, and we find that formal parties are not being impleaded, therefore, we direct impleadment of the following as respondents: -*

- 1) State of Haryana through Secretary, Panchayati Raj and Rural Development; Govt. of Haryana, Haryana Civil Secretariat, Chandigarh - 160001;
- 2) District Magistrate, District Rewari, Model Town Rewari S.O. District, Rewari. State, Haryana;
- 3) Haryana Pollution Control Board through its Member Secretary,

4) Gram Panchayat Kharkhara District: Hisar, State Haryan, Pincode: 125121;

5) Haryana Pond and Waste Management Authority, Panchkula through its Member Secretary, Bays No. 39 & 40, Basement Sector-4 Panchkuka-134 112, Haryana.

6. Notices shall be issued to the above respondents, enabling them to file their response within one month.

3. That in compliance of the Hon'ble NGT order dated 20.12.2023, the Joint team on dated 08.01.2024 collected the pond samples nearby house of Sh. Prem S/o Sh. Jagpal, Village- Kharkada and Sh. Rupender S/o Sh. Kartar, Village- Kharkada (**Annexure R-2**). Details are as under: -

**a. Pond Sample Collection by Joint team in O/A No. 573/2023 Village Kharkara,**

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Sample-II Near House of Rupender S/o Kartar
1.	Colour	Greyish	Greyish
2.	Odour	Bad	Bad
3.	pH value	8.1	7.9
4.	Suspended Solids mg/l	120	102
5.	B.O.D. for 3 days at 27°C mg/l	19	23
6.	C.O.D. mg/l	72	104
7.	Oil & Grease mg/l	BDL	2.0
8.	Conductivity us/cm	1175	1250
9.	Total Dissolved Solids mg/l	588	610
10.	Chlorides as Cl mg/I	135	160
11.	Iron as Fe mg/l	BDL	BDL
12.	Phosphate as P mg/l	0.9	1.3
13.	Sulphide as S mg/l	0.8	0.4
14.	Zinc as Zn mg/l	BDL	BDL
15.	Nickel as Ni mg/I	BDL	BDL
16.	Total Chromium as Cr mg/l	BDL	BDL
17.	Boron as B mg/l	BDL	BDL
18.	Nitrite (NO <sub>2</sub> ) mg/I	12.0	16.8
19.	Nitrate (NO <sub>3</sub> ) mg/I	3.4	4.6
20.	Dissolved Oxygen, mg/l	7.0	6.5
21.	Turbidity as NTU	8.4	13.2
22.	TKN (Total Kjeldhal Nitrogen) mg/l	44.2	48.8
23.	Fecal coliform MPN/100mI	3200	3800
24.	Streptococci, MPN/100mI	BDL	BDL

4. That this office vide letter No. I/241173/2024 dated 18.01.2024 has shared the analysis report No. 514-515 dated 15.01.2024 with Member Secretary, Haryana Pond Waste Water Authority (HPWWA) to take remedial measures (**Annexure R-3**).



5. That Haryana Pond Waste Water Management Authority (HPWWMA) has submitted its response vide letter No. HPWWMA/Legal/379/2023/795 dated 16.02.2024(**AnnexureR-4**).
6. That further remedial action needs to be taken by Haryana Pond Waste Water Management Authority (HPWWMA)/Development and Panchayats Department, Government of Haryana.

In view of above, reply is being submitted for kind consideration of this Hon'ble Tribunal, please.

  
**Member Secretary,  
HSPCB, Panchkula**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

OA No. 573 of 2023

**IN THE MATTER OF:**

Prakash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

**INDEX**

S. No.	Particulars	Annex	Page No
1	Status Report		1-6
2	Copy of attendance sheet and photographs	<b>Annexure-R/1</b>	7-9
3	Copy of PHED letter No. 4670 dated 06.12.2023	<b>Annexure-R/2</b>	10-15
4	Copy of AR No. 442-443 dated 06.12.2023	<b>Annexure-R/3</b>	16
5	Copy of Panchayati Raj letter No. 7059 dated 15.12.2023	<b>Annexure-R/4</b>	17
6	Copy of Pond Authority letter No. 69893 dated 15.12.2023	<b>Annexure-R/5</b>	18-19

Date: 17.12.2023

Place: New Delhi

28

**Status Report in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.**

**1. BACKGROUND**

Hon'ble NGT vide order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana passed following direction:-

1. *This original application is registered on the basis of the letter petition dated 08.06.2023 sent by one Prakash Yadav resident of Village and Post Kharkhada, District Rewari, Haryana:*
2. *The allegation in the letter petition is that the sewage discharge from the residence of Gram Panchayat is flown through the drains from the village and collected in a Johad within the main residential area resulting into the pollution and also affecting quality of the ground water. It is alleged that the dirty water is coming from the submersible pumps and handpumps used by residents and on account of collection of the dirty water there is problem of mosquitoes and the health of children is being affected by drinking the uncleaned water.*
3. *A perusal of the letter petition reveals that a substantial question relating to environment is involved in this petition.*
4. *Having regard to the allegation made in the OA, we deem it proper to form a joint Committee comprising of the Member Secretary, State PCB, Sarpanch of Gram Panchayat Kharkhada and the District Magistrate, District Rewari. The Sarpanch of Gram Panchayat Kharkhada will act as nodal agency in the joint Committee. The joint Committee will get the spot inspected and will ascertain the truthfulness of the allegation made in the letter petition and, if the allegation is found to be correct, it will also suggest the remedial and preventive measures including identification of the contaminated submersible, handpumps and tubewells and assessing their water quality and making provision for supply of fresh potable water to the residents. Let the report be submitted by the joint Committee within eight weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

**2. DETAIL OF INSPECTION**

In compliance of the Hon'ble NGT order dated 06.10.2023, Joint Committee consisting of below mentioned officers from District Administration, Rewari and State Pollution Control Board inspected the

29

Pond, Village Kharkhara (Photographs and Attendance sheet attached as **Annexure-R/1**) for fact findings on 28.11.2023:-

- |    |                        |  |
|----|------------------------|--|
| 1. | Sh. Hosyar Singh       | Sub Divisional Officer (Civil),<br>District Rewari |
| 2. | Sh. Harish Kumar       | RO, HSPCB, Rewari                                  |
| 3. | Smt. Anju Rani         | Scientist 'B', HSPCB, Rewari                       |
| 4. | Smt. Sushila, Sarpanch | Gram Panchayat, Kharkhara                          |

### 3. Observations of the Joint Committee

During inspection, following observations were made by the Joint Committee: -

1. That discharge of grey water i.e. dirty water from kitchen or bathroom from the houses of village Kharkhara alongwith rainwater is flowing through drains and collecting into the pond.
2. As intimated by Sarpanch, Gram Panchayat, Village Kharkhara, the pond is located in 5.5 Acres of land belongs to Gram Panchayat, Kharkhara.
3. For fact finding regarding affecting quality of ground water and pollution, Joint Committee collected 04 samples of underground water locations situated around the pond and 02 samples of the water from the pond. The details are as under:-
  - a. Tube Well No. 1 Kharkhara, Govt Sr. Sec. School Ground, Kharkhara
  - b. Panchayat Hand Pump, Near Johad, Kharkhara
  - c. Tubewell H/o Sh. Birender S/o Sh. Lal Singh near Johad Kharkhara
  - d. Tubewell at primary school, Kharkhara
  - e. Pond water near house Sh. Prem S/o Sh. Jagpal, Village Kharkhara
  - f. Pond water near house Sh. Rupender S/o Sh. Kartar, Village Kharkhara

### 4. Fact Findings:-

1. As per the report submitted by the office of Chief Chemist, Public Health Engineering Department, State Water Testing Laboratory, Karnal vide Memo No. 4670 dated 06.12.2023 and letter No. 9665 dated 09.12.2023 from Executive Engineer, PHED, Rewari, that test reports of all the 04 sources of underground water locations (**Annexure-R/2**) shows that the tested parameter of samples are found within the permissible limit as per IS:10500:2012-drinking water supply which shows that underground water is not contaminated. As per the analysis reports of the pond water received from Board's Lab vide A/R No. 442-443 dated 06.12.2023 (**Annexure-R/3**), parameters are within the permissible limits as per inland

surface water standards mentioned in Schedule-VI of The Environment (Protection) Rules, 1986. Details are as under:-

**a. Tube Well No. 1 Kharkhara, Govt Sr. Sec. School Ground, Kharkhara**

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids @ 180°C = 2°C	540	2000 mg/l
2.	Total Hardness as CaCO <sub>3</sub>	165	600 mg/l
3.	Calcium as Ca	30	200 mg/l
4.	Magnesium as Mg	21.6	100 mg/l
5.	Iron (Fe)	0.05	1.0 mg/lt.
6.	Chloride as Cl	65	1000 mg/l
7.	Sulphate as (S <sub>04</sub> )	16	400 mg/lt.
8.	Fluoride as F	0.300	1.5 mg/lt.
9.	Nitrate as No <sub>3</sub>	11.2	45 mg/lt.
10.	pH @25°C	7.54	6.5-8.5
11.	Total Alkalinity	400	600 mg/lt.
12.	Color	1	15 Hazen Units
13.	Odor	Agreeable	Agreeable
14.	Taste	Agreeable	Agreeable
15.	Turbidity	0.02	5 NTU

**b. Panchayat, Hand Pump, Near Johad, Kharkhara**

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	678	2000 mg/l
2.	Total Hardness as CaCO <sub>3</sub>	345	600 mg/l
3.	Calcium as Ca	54	200 mg/l
4.	Magnesium as Mg	51.1	100 mg/l
5.	Chloride as Cl	78.1	1000 mg/l
6.	Total Alkalinity	520	600 mg/l
7.	Fluoride as (F)	0.260	1.5 mg/l
8.	Iron (Fe)	0.06	1.0 mg/l
9.	Nitrate as (N <sub>03</sub> )	4.8	45 mg/l
10.	Sulphate as (S <sub>04</sub> )	7	400 mg/l
11.	pH	7.06	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	1.68	5
14.	Odor	Normal	---

**c. Tubewell H/o Birender S/o Lal Singh near Johad Kharkhara**

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	610	2000 mg/l
2.	Total Hardness as CaCO <sub>3</sub>	255	600 mg/l
3.	Calcium as Ca	40.08	200 mg/l
4.	Magnesium as Mg	36.2	100 mg/l
5.	Chloride as Cl	71	1000 mg/l
6.	Total Alkalinity	420	600 mg/l
7.	Fluoride as (F)	0.310	1.5 mg/l
8.	Iron (Fe)	0.03	1.0 mg/l
9.	Nitrate as (N <sub>03</sub> )	3.6	45 mg/l

10	Sulphate as (S <sub>04</sub> )	5	400 mg/l
11.	pH	7.24	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	0.81	5
14.	Odor	Normal	---

**d. Tubewell at primary school, Kharkhara**

Sr. No.	Tested parameters	Results	Permissible Limit (As per IS 10500-2012)
1.	Total Dissolve Solids	601	2000 mg/l
2.	Total Hardness as CaCO <sub>3</sub>	340	600 mg/l
3.	Calcium as Ca	52	200 mg/l
4.	Magnesium as Mg	52.8	100 mg/l
5.	Chloride as Cl	71	1000 mg/l
6.	Total Alkalinity	440	600 mg/l
7.	Fluoride as (F)	0.150	1.5 mg/l
8.	Iron (Fe)	0.03	1.0 mg/l
9.	Nitrate as (N <sub>03</sub> )	3.8	45 mg/l
10	Sulphate as (S <sub>04</sub> )	6	400 mg/l
11.	pH	7.30	6.5-8.5
12.	Free Residual Chlorine	Nil	1.0
13.	Turbidity	0.31	5
14.	Odor	Normal	---

**e. Pond water near house Sh. Prem S/o Sh. Jagpal, Village Kharkhara**

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Permissible Limit for inland surface water as per SCHEDULE - VI of EP, Act, 1986
1.	Colour	Greyish	-
2.	Odour	Mild	-
3.	pH value	7.3	5.5-9.0
4.	Suspended Solids mg/l	87	100
5.	B.O.D. for 3 days at 27°C mg/l	22	30
6.	C.O.D mg/l	92	250
7.	Oil & Grease mg/l	1.0	10
8.	Conductivity us/cm	1080	-
9.	Total Dissolved solids mg/l	546	-
10.	Chlorides as Cl mg/l	180	-
11.	Iron as Fe mg/l	BDL	3 mg/l
12.	Phosphate as P mg/l	0.7	5.0
13.	Sulphide as S mg/l	0.4	2.0
14.	Zinc as Zn mg/l	BDL	5.0
15.	Nickel as Ni mg/l	BDL	3.0
16.	Total Chromium as Cr mg/l	BDL	2.0
17.	Boron as B mg/l	BDL	-
18.	Nitrite (NO <sub>2</sub> ) mg/l	14.6	-
19.	Nitrate (NO <sub>3</sub> ) mg/l	4.2	10 mg/l
20.	Dissolved Oxygen, mg/l	6.8	-
21.	Turbidity as NTU	9.4	-
22.	TKN (Total Kjeldhal Nitrogen) mg/l	42.2	100

f. Pond water near house Sh 32 Rupender S/o Sh. Kartar, Village Kharkhara

Sr. No.	Parameters	Sample-II Near House of Rupender S/o Kartar	Permissible Limit for inland surface water as per SCHEDULE - VI of EP, Act, 1986
1.	Colour	Greyish	
2.	Odour	Mild	
3.	pH value	7.6	5.5-9.0
4.	Suspended Solids mg/l	82	100
5.	B.O.D. for 3 days at 27°C mg/l	28	30
6.	C.O.D mg/l	140	250
7.	Oil & Grease mg/l	3.0	10
8.	Conductivity us/cm	1070	-
9.	Total Dissolved solids mg/l	530	-
10.	Chlorides as Cl mg/l	310	-
11.	Iron as Fe mg/l	BDL	3 mg/l
12.	Phosphate as P mg/l	1.1	5.0
13.	Sulphide as S mg/l	0.8	2.0
14.	Zinc as Zn mg/l	BDL	5.0
15.	Nickel as Ni mg/l	BDL	3.0
16.	Total Chromium as Cr mg/l	BDL	2.0
17.	Boron as B mg/l	BDL	-
18.	Nitrite (NO <sub>2</sub> ) mg/l	19.2	-
19.	Nitrate (NO <sub>3</sub> ) mg/l	6.0	10 mg/l
20.	Dissolved Oxygen, mg/l	6.2	-
21.	Turbidity as NTU	17.2	-
22.	TKN (Total Kjeldhal Nitrogen) mg/l	50.6	100

5. Remedial Measures to be taken by Haryana Pond and Waste Water Management Authority (HPWWMA):-

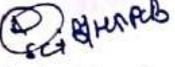
1. HSPCB, Rewari requested to Haryana Pond and Waste water Management Authority (HPWWMA), Panchkula and Panchayati Raj Department, Rewari to submit the action plan of the pond and grey water management of the village, Kharkhara.
2. Executive Engineer, Panchayati Raj, Rewari vide letter No. PRR-2023/7059 dated 15.12.2023 submitted that the proposal of the pond of village Kharkhara with pond ID-0IHRRWRRWR0300KHAR001 is proposed under the plan Phase-IV year 2024-2025 (**Annexure-R/4**).
3. Haryana Pond and Waste Water Management Authority (HPWWMA) vide letter No. HPWWMA/Legal/379/2023/69893 dated 15.12.2023 (**Annexure-R/5**) intimated that as per Pond Data Management System (PDMS), Digital Survey of the pond is completed and preparation of the Architectural Drawings is under process. Copy of planning stage of the PDMS data of the pond is attached as Annexure-A. The pond authority undertakes to rejuvenate the pond alongwith

treatment of grey water which is intended to be used by the Cattle or Micro-Irrigation or Pisciculture as feasible.

In view of above, status report is being submitted for kind consideration of this Hon'ble Tribunal, please.

Date: 17.12.2023

Place: Rewari

  
Dr. Anju Rani,  
Scientist, 'B'  
HSPCB, Rewari

  
Sh. Harish Kumar,  
Regional Officer,  
HSPCB, Rewari

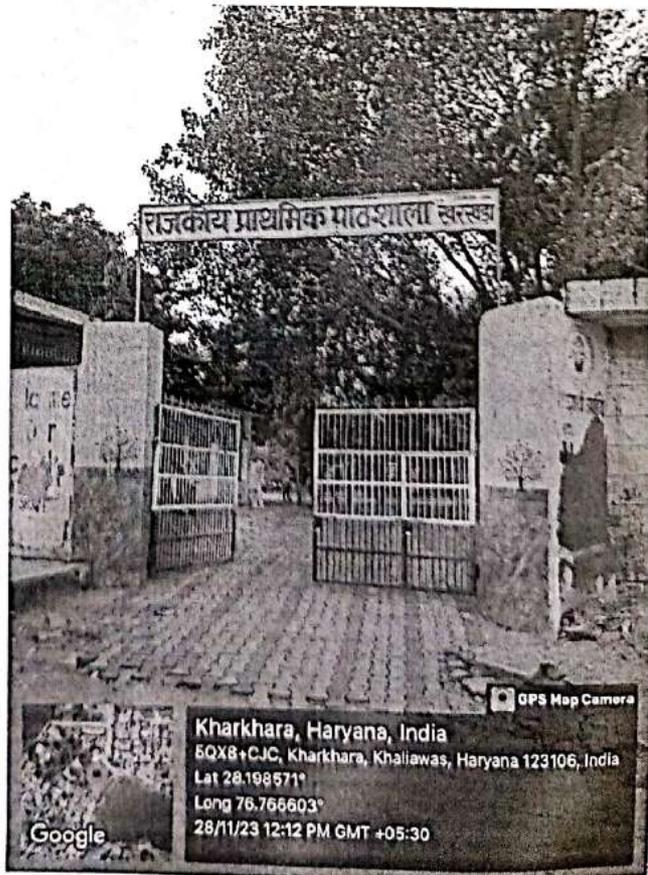
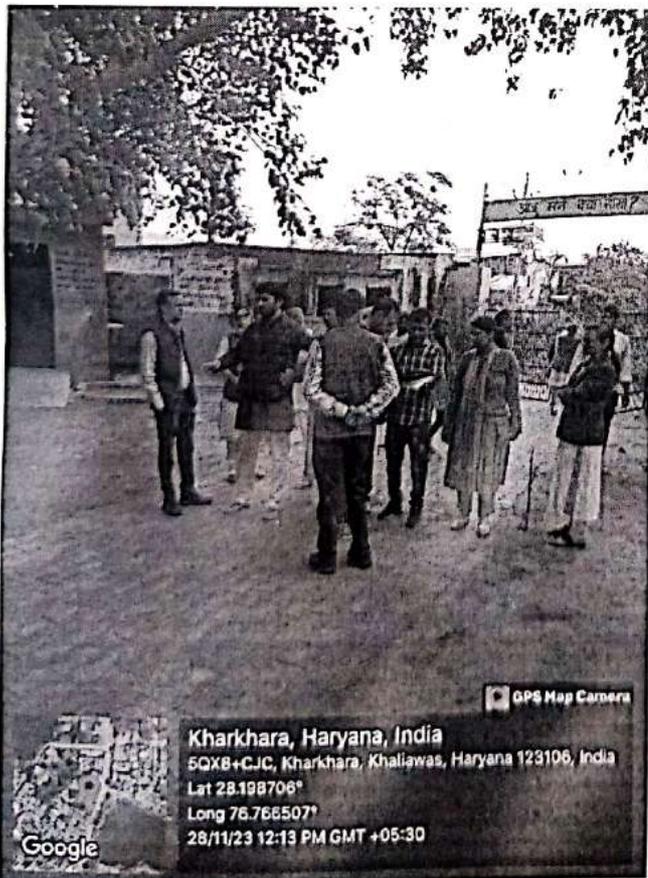
  
Sh. Hosyar Singh  
SDM, Rewari

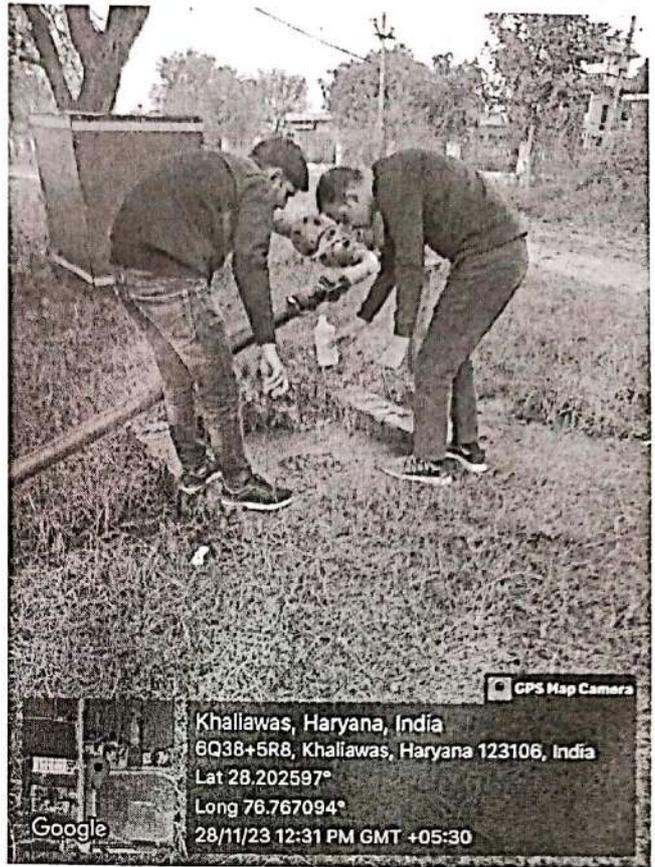
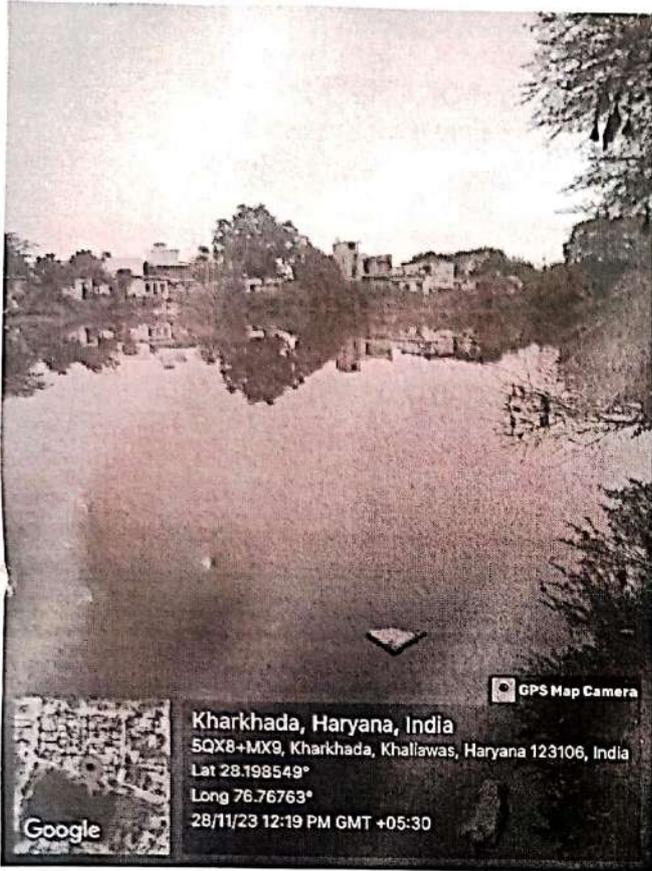
  
सरपंच  
ग्राम पंचायत खरखड़ा  
खण्ड ब जिला रेवाड़ी (हरि.)  
Smt. Sushila,  
Sarpanch Village  
Kharkhara

**ATTENDANCE SHEET**

Inspection by joint committee of Village Kharkhara in Original Application No. 573 of 2023 titled as Parkash Yadav Vs. State of Haryana on dated 28.11.2023

Sr. No.	Name	Designation/Deptt	Mobile No.	Signature
1	Hosyar Singh	SDM, RWR	8307456671	
2	Sushila	Sarpanch	9053823226	
3	KAVITA KUMARI	BDPO	881408870	
4	Dr Anup Rani	Sci IB!	798885648	
5	Raj Kumar		868304887	
6	Kulbani		9466024609	
7	Pankaj Kumar		859182372	
8	मनोज कुमार		9059303604	
9	दीपक सिंह		9306460838	
10	AMAN		9306238607	Aman
11	Vikash	Kharkhara	972804999	
12	Hemil Kumar	Ro. 113 PCD	8570946214	
13	DINESH YADAV	JE PHED Arun	890197938	
14	Indrajit Yadav	SOPD-11-Div. Rewari	9896777828	







OFFICE OF THE CHIEF CHEMIST  
PUBLIC HEALTH ENGINEERING DEPARTMENT



STATE WATER TESTING LABORATORY, KARNAL-132001

E-mail:-chiefchemist.hr@phedharyana.gov.in, chiefchemist.phedharyana@gmail.com

TO

Executive Engineer  
Public Health Engg. Division No.1  
Rewari

Memo NO. 4670

Dt. 06/12/2023

Sub:- Results of samples of Water for Heavy Metal.

Kindly find Results for the samples submitted by you on dated 28.11.2023

Source of Sample	As,mg/l (Permissable Limit-0.01)	Zn, mg/l (Permissable limit-15.0)	Pb,mg/l (Permissable Limit-0.01)	Mn,mg/l (permissible Limit-0.3)	Cr, mg/l (Permissable Limit-0.05)
T/W no.1 Kharkhara, Govt Sr.Sec.School Ground, Kharkhara	0.0030 ✓	0.0348 ✓	BDL	0.0300 ✓	BDL
Panchayat Hand Pump Nr. Johad Kharkhara	0.0028 ✓	0.0303 ✓	BDL	0.0373 ✓	BDL
Private Tubewell H/O Birender S/O Lal Singh nr Johad Kharkhara	0.0036 ✓	0.3341 ✓	BDL	0.0405 ✓	BDL
Mandir Committee Tubewell at primary School Kharkhara	0.0032 ✓	0.0057 ✓	BDL	0.0440 ✓	BDL

- ◆ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ◆ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHED State Lab Karnal.
- ◆ The test report can't be used for any publicity or any legal purpose.
- ◆ Reliability of water sample lies with sender/collector of water sample.

Checked by

*[Signature]*  
CHIEF CHEMIST 06/12/23  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY  
KARNAL

**SAVE WATER-CONSERVE WATER-DO NOT POLLUTE IT.**



# OFFICE OF THE CHIEF CHEMIST

PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY, KARNAL-132001



PHED  
Haryana

Test Report No.: SPL-III	Issue Date: Memo No: 4670 Date:- 06/12/2023
Issued to :Executive Engineer Public Health Engg. Division No.1Rewari.	Location : Mandir Committee Tubewell at primary school Kharkhara .
Sample Type. : → Chemical Test	Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023

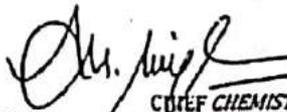
### Test Result

S.N	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
1	Total Dissolve Solids	601	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO <sub>3</sub>	340	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	52	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	52.8	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	71	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	440	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F)	0.150	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.03	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO <sub>3</sub> )	3.8	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO <sub>4</sub> )	6	mg/l	200 mg/l	400 mg/l
11	pH	7.30	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	0.31	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2<sup>nd</sup> Rev) for above tested parameters.

- ♦ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ♦ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- ♦ The test report can't be used for any publicity or any legal purpose.
- ♦ Reliability of sample lies with sender/collector of water sample.

Checked by

  
CHIEF CHEMIST  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY  
KARNAL

Memo No:- 4643

Date:- 06/12/2023

Subject : Physical / Chemical Examination Report of Water Sample

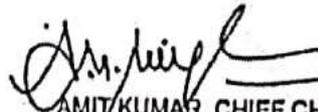
Sample ID/Classification :	Sample Details	Date & Time
KNL/06061/12/2023 / Departmental	Collected By	Davinder Kumar
Sender : Rewari PHESD No. 2	Collection Date	01/12/2023 at 12:21
Location : TW-RWR-KHARKHARA 1 , Govt. Sr. Sec. School Ground Kharkhara	Received at lab	01/12/2023 at 13:00
Sample Description : Drinking Water	Analysis Start Date	01/12/2023
Latitude / Longitude : 28.202500 / 76.767035	Analysis End Date	02/12/2023
	Sample Quantity	1000ML

Test Result (As Per BIS 10500 :2012)

S.No.	Tested Parameter	Result	Requirement (Acceptable Limit)	Permissible Lmt. (In the Absence of Alternate Source)	Protocol Used
1	Total Dissolved Solids @ 180°C ± 2°C	540	500 mg/lt.	2000 mg/lt.	IS 3025 (Part-16) : 2023
2	Total Hardness as CaCO <sub>3</sub>	165	200 mg/lt.	600 mg/lt.	IS 3025 (Part-21) : 2009 (RA 2023)
3	Calcium as Ca	30	75 mg/lt.	200 mg/lt.	IS 3025 (Part-40) : 1991 (RA 2023)
4	Magnesium as Mg	21.6	30 mg/lt.	100 mg/lt.	IS 3025 (Part-46) : 2023
5	Iron as Fe	0.05	1.0 mg/lt.	1.0 mg/lt.	USEPA-8008:2017
6	Chloride as Cl	65	250 mg/lt.	1000 mg/lt.	IS 3025 (Part-32) : 1988 (RA 2019)
7	Sulphate as So <sub>4</sub>	16	200 mg/lt.	400 mg/lt.	USEPA-8051:2017
8	Fluoride as F	0.300	1.0 mg/lt.	1.5 mg/lt.	APHA 24th Edition-4500F C
9	Nitrate as No <sub>3</sub>	11.2	45 mg/lt.	45 mg/lt.	APHA 24th Edition -4500 NO <sub>3</sub> D
10	pH @ 25°C	7.54	6.5 - 8.5	6.5 - 8.5	IS 3025 (Part-11) : 2022
11	Total Alkalinity	400	200 mg/lt.	600 mg/lt.	IS 3025 (Part-23) : 1986 (RA 2019)
12	Color	1	5 Hazen Units	15 Hazen Units	IS 3025 (Part 4): 2021
13	Odour	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5) :1984 (RA 2018)
14	Taste	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8) :1984 (RA 2022)
15	Turbidity	0.02	1 NTU	5 NTU	IS 3025 (Part-10):1984 (RA 2022)

Remarks :-

- \* The Results Given above are related to the sample as received and tested in PHED KARNAL Lab.
- \* The test report can't be regenerated in whole or part there of without written permission of Competent Authority.
- \* The test report can't be used for any publicity or any legal purpose.
- \* Reliability of water sample sample lies with sender/collector of water sample.
- \* To check the sample report online Scan the QR Code below.
- \* The test samples meant for chemical analysis will be disposed off after 15 days from the date of issue of test report unless until specifically requested by the customer for retaining over a longer period.

  
AMIT KUMAR, CHIEF CHEMIST 06/12/23  
STATE WATER TESTING LABORATORY KARNAL  
email:- chiefchemist.hr@phedharyana.gov.in

Sample analyzed by :





**OFFICE OF THE CHIEF CHEMIST**  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY, KARNAL-132001



PHED  
Haryana

Test Report No. : SPL-1	Issue Date: Memo No: <u>4670</u> Date: <u>06/12/2023</u>
Issued to : Executive Engineer Public Health Engg. Division No.1 Rewari.	Location : Panchayat Hand Pump Nr Johad Kharkhara.
Sample Type : → Chemical Test	Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023

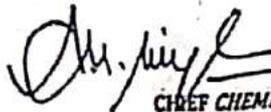
**Test Result**

S.N	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
0					
1	Total Dissolve Solids	678	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO <sub>3</sub>	345	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	54 ✓	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	51.1	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	78.1 ✓	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	520	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F)	0.260 ✓	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.06 ✓	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO <sub>3</sub> )	4.8 ✓	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO <sub>4</sub> )	7 ✓	mg/l	200 mg/l	400 mg/l
11	pH	7.06 ✓	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	1.68	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2<sup>nd</sup> Rev) for above tested parameters.

- The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- The test report can't be used for any publicity or any legal purpose.
- Reliability of sample lies with sender/collector of water sample.

Checked by

  
**CHIEF CHEMIST**  
 PUBLIC HEALTH ENGINEERING DEPARTMENT  
 STATE WATER TESTING LABORATORY  
 KARNAL

# OFFICE OF THE CHIEF CHEMIST

PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY, KARNAL-132001



TC-2407

PHED  
Haryana

Test Report No. : SPI-II	Issue Date: Memo No.: <u>4670</u> Date:- <u>06/12/2023</u>
Issued to : Executive Engineer Public Health Engg. Division No.1 Rewari.	Location : Private Tubewell H/O Brender S/O Lal singh nr Johad Kharkhara.
Sample Type : → Chemical Test	Sample collected Date & Time: 28/11/2023 Sample received Date & Time: 28/11/2023

## Test Result

S.N O	Tested Parameter	Result	Unit	Acceptable	Permissible Limit (As per IS 10500:2012)
1	Total Dissolve Solids	610	mg/l	500 mg/l	2000 mg/l
2	Total Hardness as CaCO <sub>3</sub>	255	mg/l	200 mg/l	600 mg/l
3	Calcium as Ca	40.08	mg/l	75 mg/l	200 mg/l
4	Magnesium as Mg)	36.2	mg/l	30 mg/l	100 mg/l
5	Chloride as Cl	71	mg/l	250 mg/l	1000 mg/l
6	Total Alkalinity	420	mg/l	200 mg/l	600 mg/l
7	Fluoride as (F <sup>-</sup> )	0.310	mg/l	1.0 mg/l	1.5 mg/l
8	Iron as (Fe)	0.03	mg/l	1.0 mg/l	No Relaxation
9	Nitrate as (NO <sub>3</sub> )	3.6	mg/l	45 mg/l	No Relaxation
10	Sulphate as (SO <sub>4</sub> )	5	mg/l	200 mg/l	400 mg/l
11	pH	7.24	---	6.5-8.5	No Relaxation
12	Free Residual Chlorine	Nil	mg/l	0.2	1.0
13	Turbidity	0.81	NTU	1	5
14	odor	Normal	---	Unobjectionable	---

Remarks: - Water Sample complies to IS-10500:2012 (2<sup>nd</sup> Rev) for above tested parameters.

- ◆ The results given above are related to the sample as received and tested in PHED State Lab Karnal.
- ◆ The test report can't be regenerated/ re-produced in whole or part thereof without written permission of PHEI Lab Karnal.
- ◆ The test report can't be used for any publicity or any legal purpose.
- ◆ Reliability of sample lies with sender/collector of water sample.

Checked by

*Dr. Singh*  
CHIEF CHEMIST  
PUBLIC HEALTH ENGINEERING DEPARTMENT  
STATE WATER TESTING LABORATORY  
KARNAL

O/o EXECUTIVE ENGINEER, PUBLIC HEALTH ENGINEERING DIVISION NO.1,  
REWARI

To

The Sub Divisional Officer (Civil)  
District Secretariat,  
Rewari

Memo No.

Dated

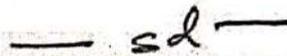
Subject: Test Reports of village Kharakhara in Original Application No. 573/2023  
titled as Prakash Yadav Vs. State of Haryana.

Reference: Head Office Memo No. 85582-86-PHE/Urban Dated 27.09.2023.

On the above noted subject, please find enclosed herewith the test reports received from the Chief Chemist, Public Health Engineering Department, State Water Testing Laboratory Karnal (NABL Accredited) vide his office Memo No. 4670 dated 06.12.2023. The test reports of various sources shows that the tested parameters of sample are found within permissible limit as per IS:10500:2012-drinking water supply.

This is for your information and further necessary action please.

DA/ As Above

  
EXECUTIVE ENGINEER

Endst. No. 9665

Dated 9-12-2023

A copy of the above is forwarded to the Regional Officer, Haryana Pollution Control Board, Rewari for information and necessary action.

DA/ As Above

  
EXECUTIVE ENGINEER



Laboratory Of The  
Haryana State Pollution Control Board  
Vikas Sadan Ist Floor Gurgaon

Tel-2332596

Paid / Monitoring

- Description :-  
(1) Joint Inspection In O/A No. 573/2023 of Pond of Kharkara Village, Rewari  
(Joint Inspection by committee comprising of SDM, Rewari, HSPCB Officer,  
BDPO, Rewari & Sarpanch Kharkhara)

Report No: 442-443

Dated: 06/12/2023

Description of the Sample: - Received on 28-11-2023 a sample of Pond from Sh. Harish Kumar, RO  
Rewari, Dr. Anju Rani, Sc 'B', Smt. Kavita Kumari, BDPO & Sarpanch (Kharkhara) collected on 28-  
11-2023 from Pond.

ANALYSIS REPORT  
RESULTS

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Sample-II Near House of Rupender S/o Kartar
1.	Colour	Greyish	Greyish
2.	Odour	Mild	Mild
3.	pH value	7.3	7.6
4.	Suspended Solids mg/l	87	82
5.	B.O.D. for 3 days at 27°C mg/l	22	28
6.	C.O.D. mg/l	92	140
7.	Oil & Grease mg/l	1.0	3.0
8.	Conductivity us/cm	1080	1070
9.	Total Dissolved Solids mg/l	546	530
10.	Chlorides as Cl mg/l	180	310
11.	Iron as Fe mg/l	BDL	BDL
12.	Phosphate as P mg/l	0.7	1.1
13.	Sulphide as S mg/l	0.4	0.8
14.	Zinc as Zn mg/l	BDL	BDL
15.	Nickel as Ni mg/l	BDL	BDL
16.	Total Chromium as Cr mg/l	BDL	BDL
17.	Boron as B mg/l	BDL	BDL
18.	Nitrite (NO <sub>2</sub> ) mg/l	14.6	19.2
19.	Nitrate (NO <sub>3</sub> ) mg/l	4.2	6.0
20.	Dissolved Oxygen, mg/l	6.8	6.2
21.	Turbidity as NTU	9.4	17.2
22.	TKN (Total Kjeldhal Nitrogen) mg/l	42.2	50.6

Sample Collected/Not Collected by us  
Sample Consumed In testing

HSPCB/Lab/GR/2023/ 1856

Copy to M.S./R.O.

*P. M. Sharma*  
LAB INCHARGE

Dated 6/12/23

Throgh- Email

प्रेषक,

कार्यकारी अभियन्ता,  
पंचायती राज, रेवाड़ी।

सेवा में,

Regional Officer,  
Haryana State Pollution Control Board,  
Suncity Commercial Complax, Sec-6,  
Block-A, Rewari.

क्रमांक पी0आर0आर0-2023/ 7059

दिनांक 15/12/2023

विषय:-

**Regarding action plan of the pond and domestic effluent in compliance of Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.**

सन्दर्भ:-

आपके कार्यालय के पत्र क्रमांक HSPCB/RWR/2023/1492-94 दिनांक 08.12.2023 के सन्दर्भ में।

उपरोक्त विषय के सन्दर्भ में आपकी सेवा में अवगत करवाया जाता है कि श्री प्रकाश यादव बनाम Haryana in Hon'ble National Green Tribunal में शिकायत विचाराधीन है, जो खण्ड धारुहेडा के गांव खरखड़ा (Main Pond, ID-01HRRWRRWR0300KHAR001) जो फेज-IV वर्ष 2024-25 में प्रस्तावित है। उक्त जोहड़ में गांव की नालियों का गन्दा पानी सम्मलित हो रहा है जो कि किचन का गन्दा पानी अथवा बाथरूम से सम्बधित है, तथा शौचालय का किसी भी प्रकार का कोई अपशिष्ट इत्यादि शामिल नहीं हो रहा है। ग्रामीण निवासियों द्वारा शौचालय का अपशिष्ट प्रबन्धन के लिए कुई अथवा Septic tank इत्यादि का प्रावधान किया हुआ है। इसके साथ-2 आपको यह भी अवगत करवाया जाता है कि गांव खरखड़ा में अभी तक किसी भी प्रकार की कोई सिविल लाईन नहीं डाली गई है। यह रिपोर्ट आपकी सेवा में आगामी कार्यवाही हेतु सूचनार्थ प्रेषित है।

पू0क्रमांक- पी0आर0आर0-2023/ 7060-63

दिनांक 15/12/2023

इसकी एक-2 प्रति निम्नलिखित की सेवा में आगामी कार्यवाही हेतु सूचनार्थ प्रेषित है।

1. The Member Secretary, HSPCB, Panchkula.
2. The Deputy Commissioner, Rewari.
3. The Sub Divisional Magistrate, Rewari.
4. The District Development & Panchayat officer, Rewari.



हरियाणा तालाब एवं अपशिष्ट जल प्रबंधन प्राधिकरण  
 Plot no-9, DHL Square, 3rdFloor, IT Park, Sector -22 Panchkula - 134109  
 E-Mail: [haryanapondauthority@gmail.com](mailto:haryanapondauthority@gmail.com)  
[www.hpwwma.org.in](http://www.hpwwma.org.in)

Letter No. HPWWMA/ Legal /379/2023  
 To,

69893

15  
 Dated: /12/2023

The Regional Officer,  
 Haryana State Pollution Control Board,  
 Rewari.

**Sub:-** Regarding action plan of the pond and domestic effluent in compliance of Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

**Ref -** Hon'ble NGT order dated 06.10.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana.

\*\*\*

In reference to letter No. HSPCB/RW/2023/ 1492-94 dated 08.12.2023 on the subject cited above this is to inform that after going through the Ponds data available on Pond Data Management System software of this office, it has been found that UID number 01HRRWRRRO300KHAR001 is assigned to the Main Pond situated at village Kharkhara Block Dharuhera, District Rewari, Haryana. As per the PDMS Digital Survey of the pond is completed and preparation of the Architectural Drawings is under process. The copy of Planning Stage of the PDMS data of the pond is attached at **Annexure-A.**

The Pond Authority undertakes to rejuvenate the pond along with the treatment of Grey Water which is intended to be used by the Cattle or Micro-Irrigation or Pisciculture as feasible.

  
 Technical Advisor  
 HPWWMA, Panchkula

15  
 Dated: /12/2023

Letter No. HPWWMA/ Legal /379/2023  
 69894-69896

A copy of the above is forwarded to the following for information:-

1. The Deputy Commissioner, Rewari.
2. The Sub Divisional Magistrate, Rewari.
3. The Block Development & Panchayat Officer, Dharuhera Distt. Rewari.

  
 Technical Advisor  
 HPWWMA, Panchkula

**Planning Stage**

District: Rewari, Block: Dharuhera, Village: KharKharal(300), Name of Pond: Main Pond, UID: 01HRRRWRWR0300KHAR001

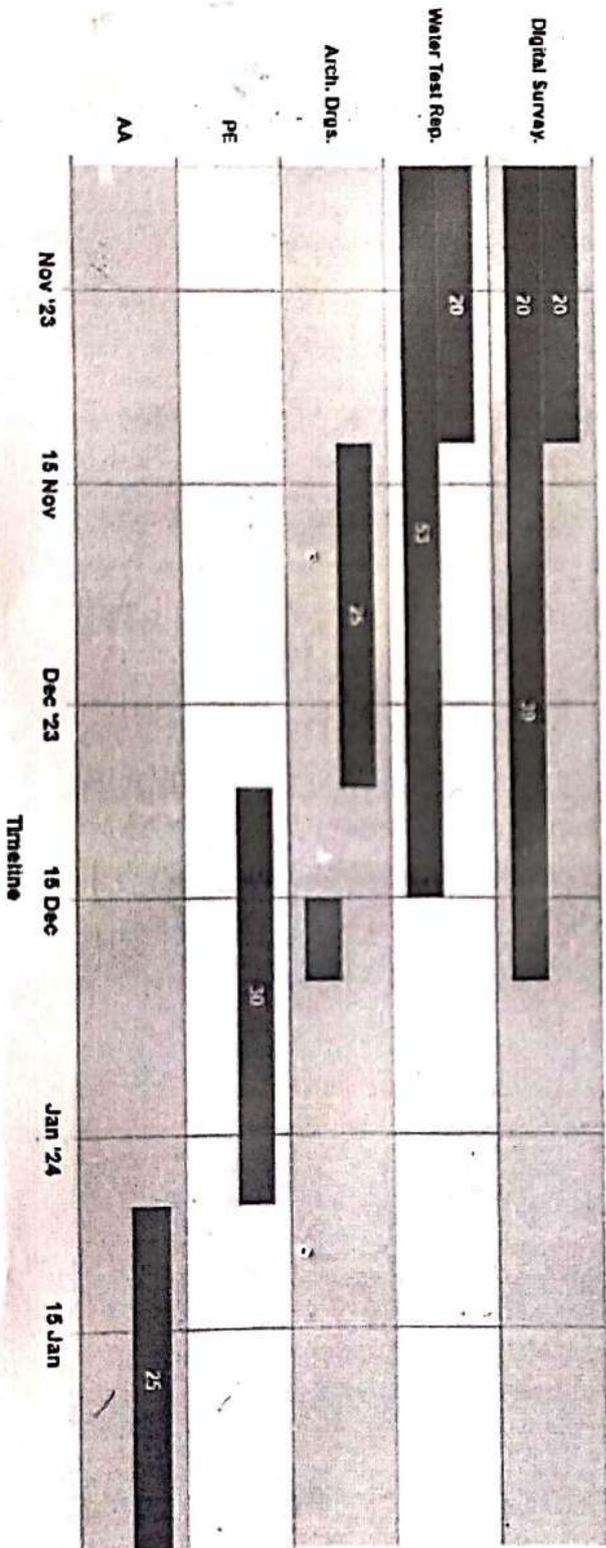
Progress as per Time line

Progress delay 25% on the Activity Time line

Progress Delayed More than 25% of the Activity Time line

**Plan-I**

Activities - (Digital Survey + Arch. Drgs. + AA Pertains to HPWWMA )



● Planned Date ● Actual Date

Timeline

X



**47**  
Laboratory Of The  
Haryana State Pollution Control Board  
Vikas Sadan 1st Floor Gurgaon

**Annexure R-2**  
Tel-2332596

**Paid / Monitoring**

Description :-

(1) Pond Sample Collection by Joint team in O/A No. 573/2023 Village Kharkara,  
Rewari

Report No: 514-515

Dated: 15/01/2024

Description of the Sample: - Received on 08-01-2024 a sample of Pond from Dr. Anju Rani, Sc 'B'  
& Sarpanch (Kharkhara) collected on 08-01-2024 from Pond.

**ANALYSIS REPORT  
RESULTS**

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Sample-II Near House of Rupender S/o Kartar
1.	Colour	Greyish	Greyish
2.	Odour	Bad	Bad
3.	pH value	8.1	7.9
4.	Suspended Solids mg/l	120	102
5.	B.O.D. for 3 days at 27°C mg/l	19	23
6.	C.O.D. mg/l	72	104
7.	Oil & Grease mg/l	BDL	2.0
8.	Conductivity us/cm	1175	1250
9.	Total Dissolved Solids mg/l	588	610
10.	Chlorides as Cl mg/l	135	160
11.	Iron as Fe mg/l	BDL	BDL
12.	Phosphate as P mg/l	0.9	1.3
13.	Sulphide as S mg/l	0.8	0.4
14.	Zinc as Zn mg/l	BDL	BDL
15.	Nickel as Ni mg/l	BDL	BDL
16.	Total Chromium as Cr mg/l	BDL	BDL
17.	Boron as B mg/l	BDL	BDL
18.	Nitrite (NO <sub>2</sub> ) mg/l	12.0	16.8
19.	Nitrate (NO <sub>3</sub> ) mg/l	3.4	4.6
20.	Dissolved Oxygen, mg/l	7.0	6.5
21.	Turbidity as NTU	8.4	13.2
22.	TKN (Total Kjeldhal Nitrogen) mg/l	44.2	48.8
23.	Fecal Coliform, MPN/100ml	3200	3800
24.	Streptococci, MPN/100ml	BDL	BDL

Sample Collected/Not Collected by us  
Sample Consumed in testing

HSPCB/Lab/GR/2024/2052

Copy to M.S./R.O.T

*Y. N. S.*  
**LAB INCHARGE**

Dated 15/01/2024

I/241173/2024

## **Haryana State Pollution Control Board**

**REGIONAL OFFICE, REWARI atSCO-D6 &D-7,  
SUNCITY COMMERCIAL COMPLEX, Sector-6, A-BLOCK REWARI  
E-Mail: hspcbrodr@gmail.com**

To

The Member Secretary,  
The Haryana Pond and Waste Water  
Management Authority, Plot No-9, DHL Square,  
3rd floor, IT Park, Sector-22, Panchkula, Haryana  
Email:- ms.haryanapondauthority@gmail.com

**Sub.- Analysis report in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.**

**Ref.- Hon'ble NGT order dated 20.12.2023.**

In reference to above referred order passed by Hon'ble NGT dated 20.12.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi, whose relevant portion is reproduced as below:-

*" 5. It is evident from above report that there is discharge of untreated effluent in the water bodies causing pollution and no effective action has been taken by concerned authorities. However, since cognizance was taken suo moto on letter petition, and we find that formal parties are not being impleaded, therefore, we direct impleadment of the following as respondents:-*

- 1) State of Haryana through Secretary, Panchayati Raj and Rural Development; Govt. of Haryana, Haryana Civil Secretariat, Chandigarh – 160001;*
- 2) District Magistrate, District Rewari, Model Town Rewari S.O. District, Rewari. State, Haryana;*
- 3) Haryana Pollution Control Board through its Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6. Panchkula-134109, Haryana;*
- 4) Gram Panchayat Kharkhara District: Hisar, State Haryana, Pincode : 125121;*
- 5) Haryana Pond and Waste Management Authority, Panchkula through its Member Secretary, Bays No. 39 & 40, Basement Sector-4 Panchkula-134 112, Haryana.*

I/241173/2024

*6. Notices shall be issued to the above respondents, enabling them to file their response within one month.*

*7. List the matter on 22.02.2024”*

The joint team collected the pond samples nearby house of Sh. Prem S/o Sh. Jagpal, Village- Kharkada and Sh. Rupender S/o Sh. Kartar, Villagge-Kharkada and analysis report No. 514-515 dated 15.01.2024 is attached herewith to take remedial measures by Haryana Pond & Waste Water Management Authority (HPWWMA). Further, the next date of hearing is fixed for 22.02.2024.

Submitted for your kind information and further necessary action please.

**DA/- As above**

Signed by

Harish Kumar

**Regional Officer**

**Rewari Region**

Date: 18-01-2024 16:43:19

CC:-

A copy of the above is forwarded to the following for information please:-

1. The Deputy Commissioner, Rewari
2. The Member Secretary, HSPCB, Panchkula
3. Sh. Rahul Khurana, Advocate, NGT, New Delhi.



**50**  
Laboratory Of The  
Haryana State Pollution Control Board  
Vikas Sadan Ist Floor Gurgaon

Tel-2332596

**Paid / Monitoring**

Description :-

(1) Pond Sample Collection by Joint team in O/A No. 573/2023 Village Kharkara,  
Rewari

Report No: 514-515

Dated: 15/01/2024

Description of the Sample: - Received on 08-01-2024 a sample of Pond from Dr. Anju Rani, Sc 'B'  
& Sarpanch (Kharkhara) collected on 08-01-2024 from Pond.

ANALYSIS REPORT  
RESULTS

Sr. No.	Parameters	Sample-I Near House of Prem S/o Jagpal	Sample-II Near House of Rupender S/o Kartar
1.	Colour	Greyish	Greyish
2.	Odour	Bad	Bad
3.	pH value	8.1	7.9
4.	Suspended Solids mg/l	120	102
5.	B.O.D. for 3 days at 27°C mg/l	19	23
6.	C.O.D. mg/l	72	104
7.	Oil & Grease mg/l	BDL	2.0
8.	Conductivity us/cm	1175	1250
9.	Total Dissolved Solids mg/l	588	610
10.	Chlorides as Cl mg/l	135	160
11.	Iron as Fe mg/l	BDL	BDL
12.	Phosphate as P mg/l	0.9	1.3
13.	Sulphide as S mg/l	0.8	0.4
14.	Zinc as Zn mg/l	BDL	BDL
15.	Nickel as Ni mg/l	BDL	BDL
16.	Total Chromium as Cr mg/l	BDL	BDL
17.	Boron as B mg/l	BDL	BDL
18.	Nitrite (NO <sub>2</sub> ) mg/l	12.0	16.8
19.	Nitrate (NO <sub>3</sub> ) mg/l	3.4	4.6
20.	Dissolved Oxygen, mg/l	7.0	6.5
21.	Turbidity as NTU	8.4	13.2
22.	TKN (Total Kjeldhal Nitrogen) mg/l	44.2	48.8
23.	Fecal Coliform, MPN/100ml	3200	3800
24.	Streptococci, MPN/100ml	BDL	BDL

Sample Collected/Not Collected by us  
Sample Consumed in testing

HSPCB/Lab/GR/2024/2052

Copy to M.S./R.O./

*[Signature]*  
LAB INCHARGE

Dated 15/01/2024

**हरियाणा तालाब एवं अपशिष्ट जल प्रबंधन प्राधिकरण**

Plot no-9, DHL Square, 3rdFloor, IT Park, Sector -22 Panchkula – 134109

E-Mail: [haryanapondauthority@gmail.com](mailto:haryanapondauthority@gmail.com)[www.hpwwma.org.in](http://www.hpwwma.org.in)

Letter No. HPWWMA/ Legal/379/2023 /795

Dated: 16/02/2024

To,

The Regional Officer,  
Haryana State Pollution Control Board,  
Rewari.

**Sub:** Regarding action plan of the pond and domestic effluent in compliance of Hon'ble NGT order dated 06.10.2023 in Original Application No.573/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

**Ref:** Letter dated 18.01.2024 issued by your good office regarding Hon'ble NGT order dated 6.10.2023 in Original Application No.573/2023 titled as Prakash Yadav Versus State of Haryana.

With reference to the subject referred above, it is to inform you that vide order dated 20.12.2023 in Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana the Hon'ble National Green Tribunal Principal Bench, New Delhi has impleaded Haryana Pond and Waste Water Management Authority, Panchkula through its Member Secretary in the array of respondents as respondent no.5. The Hon'ble Court has stated in the order that there is discharge of untreated affluent in the water bodies causing pollution and no effective action has been taken by the concerned authorities. As per Analysis Report dated 15.01.2024 sent by your good office indicates the presence of fecal coliform which does not fall under the scope of Haryana Pond and Waste Water Management Authority.

That as of now Haryana Pond and Waste Water Management Authority is deploying nature based treatment technologies (Predominantly Constructed Wet Land) for the treatment of grey water which consists of weak sewage generated from bathing, kitchen and laundry water entering into village ponds. The nature based technology is capable of treating only grey water i.e. weak sewage for intended use of

cattle, pisciculture and micro irrigation which are the objectives of Haryana Pond and Waste Water Management Authority.

For the treatment of fecal coliform specific treatment may need to be used which is under the scope of Rural Development Department, Haryana. In this regard this office has already sent a letter to concerned DDPO and Sarpanch Karhkara Block Dharuhera District Rewari vide letter No. HPWWMA/Legal/379/2023/432-433 dated 02.02.2024 to take necessary action in compliance of order dated 24.06.2023 issued by Development and Panchayats Department, Government of Haryana. Letters dated 02.02.2024 sent to DDPO, Sarpanch and order dated 24.06.2023 are attached as **Annexure-A1** and **A2** respectively.

Submitted for your kind information and further necessary action, please.

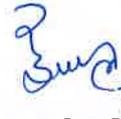
  
16/02/24

**Technical Advisor,**  
**HPWWMA, Panchkula**  
**Dated 16/2/2024**

**Endst. No. HPWWMA/Legal/379/2023 796-800**

A copy of the above is forwarded to the following for information and necessary action:

1. Secretary, Panchayati Raj and Rural Development; Govt. of Haryana, Haryana Civil Secretariat, Chandigarh-160001;
2. District Magistrate, District Rewari, Model Town Rewari S.O. District, Rewari, Haryana.
3. Haryana Pollution Control Board through its Member Secretary,
4. Haryana State Pollution Control Board, C-11 Sector-6, Panchkula, Haryana.134109.
5. Gram Panchayat Kharkhara District Rewari, Haryana.123106.

  
16/02/24

**Technical Advisor,**  
**HPWWMA, Panchkula**



## हरियाणा तालाब एवं अपशिष्ट जल प्रबंधन प्राधिकरण

Plot no-9, DHL Square, 3rd Floor, IT Park, Sector -22 Panchkula - 134109

E-Mail: [haryanapondauthority@gmail.com](mailto:haryanapondauthority@gmail.com)

[www.hpwwma.org.in](http://www.hpwwma.org.in)

Letter No. HPWWMA/ Legal/379/2023 432-433

Dated: 02/02/2024

To,

1. District Development and Panchayat Officer Rewari.
2. Sarpanch Gram Kharkhara, Block- Dharuhera, Dist. Rewari.

**Sub:** Original Application No. 573/2023 titled as Prakash Yadav Versus State of Haryana pending before The Hon'ble National Green Tribunal, Principal Bench, New Delhi.

**Ref:** Hon'ble NGT order dated 20.12.2023.

With reference to the subject referred above it is to inform you that after going through the Pond data available on Pond Data Management System software of this office it has been found that UID No. 01HRRWRR0300KHAR001 is assigned to the Main Pond situated at village Kharkhara Block Dharuhera Distt. Rewari, Haryana.

As per the PDMS, Digital Survey of the pond is completed and preparation of the Architectural Drawing is under process and is taken under **Scheme Phase-IV (2024-25)** Copy of PDMS Data of the Main Pond is attached at **Annexure- A**.

It is, therefore, requested to take remedial/preventive action on the pond in question in the meanwhile in pursuance of order dated 24.06.2023 issued by the Haryana Government, Development and Panchayats Department. Vide this order Government of Haryana issued the list of projects with functional responsibility to be undertaken by PRIs namely, Gram Panchayats, Panchayat Samitis regarding dewatering and desludging of ponds, maintenance of ponds and Water treatment and Greywater management mentioned at Sr. No.10, 11 of table No.1. and Sr. No.3 of table No.2 respectively in the rural areas of the State of Haryana, Order dated 24.06.2023 is attached as **Annexure-B**.

  
01/02/24

**Technical Advisor  
HPWWMA, Panchkula.**

## Restoration of Pond

Village	Name of Pond	UID	Present condition of Pond	Area as per Revenue Record (in acre)	Actual Area at Site (in acre)	Whether the Pond is in Abadi Area	Scheme	Year	Department
KharKhara(300)	Main Pond	01HRRWRRWR0300KHAR001	Polluted but not Overflowing	5.66	2.68	Yes	Phase-IV (2024-25)	2024-25	PR-PW

## Inlet/Outlet

S/N	District	Block	Village	Name of Pond	UID	Scheme	Year	Department	Planning Stage
1	Rewari	Dharuhera	KharKhara(300)	Main Pond	01HRRWRRWR0300KHAR001	Phase-IV (2024-25)	2024-25	IWRD	Status

## MI-CADA

S/N	District	Block	Village	Name of Pond	UID	Scheme	Year	Department	Planning Stage
1	Rewari	Dharuhera	KharKhara(300)	Main Pond	01HRRWRRWR0300KHAR001	Phase-IV (2024-25)	2024-25	CADA	Not

X

### Planning Stage

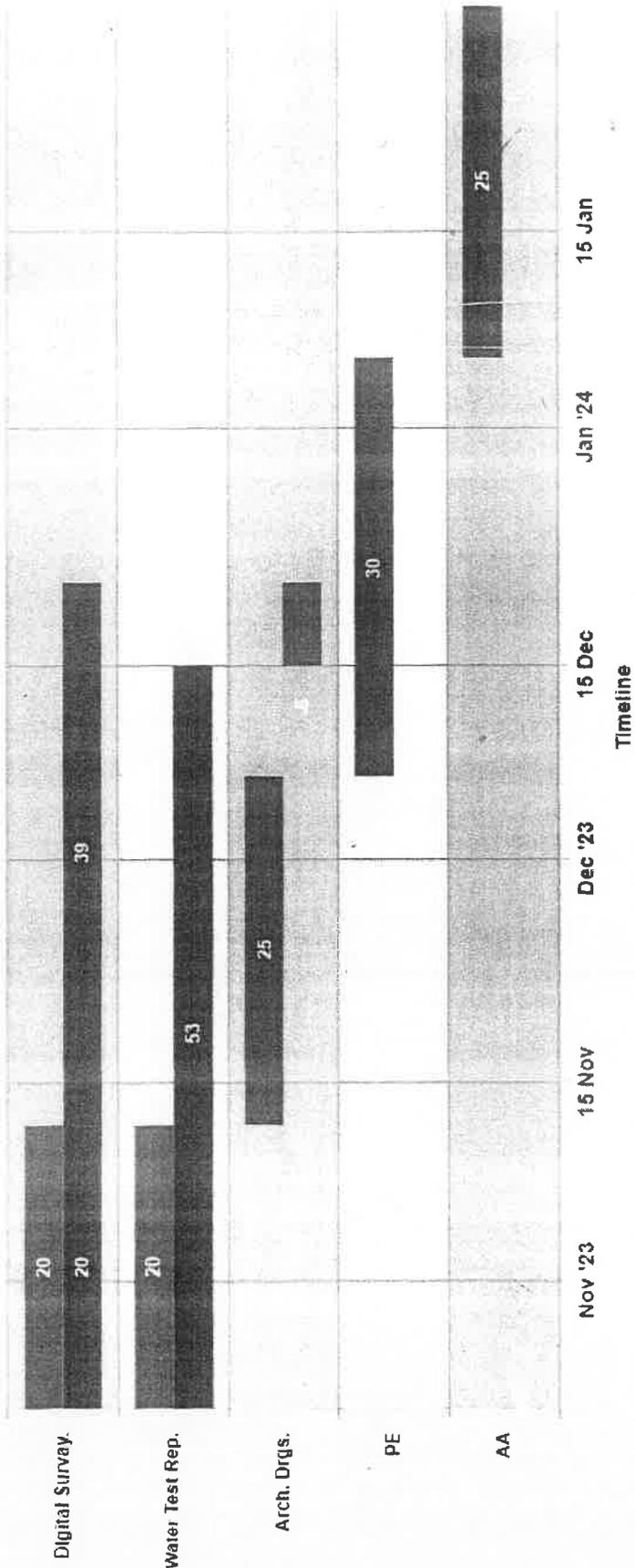
Location: Rewari, Block: Dharuhera, Village: KharKhara(300), Name of Pond: Main Pond, UID: 01HRRRWR0300KHAR001

Progress as per Time line

Progress delay 25% on the Activity Time line

Plan-I

Activities - (Digital Survey + Arch. Drgs. + AA Pertains to HPWWMA )



● Planned Date ● Actual Date

**HARYANA GOVERNMENT**  
**DEVELOPMENT AND PANCHAYATS DEPARTMENT**

**ORDER**

In continuation of order no.2023/66677-75157 dated 24.06.2023, Government of Haryana hereby issue the following list of projects with functional responsibility to be undertaken by PRIs namely, Gram Panchayats, Panchayat Samitis, Zila Parishads and State Government, respectively in the rural areas of the State of Haryana :-

**TABLE 1. PROJECTS TO BE EXECUTED BY THE GRAM PANCHAYATS OUT OF THEIR OWN FUNDS :**

<b>S. No.</b>	<b>Type of Works</b>
1	Construction of village streets (other than Phirnis)
2	Construction of nalis/ drains along streets.
3	Constructions of Gau Ghats
4	Construction of Swagat Dwars
5	Repair and Maintenance of village streets/drains/ culverts
6	Repair and Maintenance of Gram Sachivalayas
7	Repair and Maintenance of all kinds of Chaupals
8	Maintenance of Shiv Dhams
9	Maintenance of tubewell-based single Gram Panchayat water supply systems
10	Dewatering and desludging of village ponds
11	Maintenance of ponds
12	Door to Door collection, segregation, and disposal of solid waste
13	Cleaning of drains
14	Operation & Maintenance of Public/ Community Toilets/ Urinals.
15	Sweeping of village streets
16	Maintenance/repair of all public assets of Gram Panchayats.
17	Operations, repair, and maintenance of Streetlights
18	Demolition of condemned buildings and others
19	Repair and maintenance of Phirnis except where such Phirni forms part of the road constructed by PWD (B&R) or by HSAMB.
20	Works concerning the Govt. School or any other work not included in the Table 2, 3, 4 or 5
21	Installation of CCTV cameras

**TABLE 2. PROJECTS TO BE UNDERTAKEN BY THE PANCHAYAT SAMITI USING OWN FUND**

S. No.	Type of Works
1	Maintenance of Park-cum-Vyayamshalas/ Yogshalas
2	Operation of Bio-gas plants/Gobardhan projects.
3	Water treatment and Greywater management
4	Maintenance of Parks and tree plantation drives
5	Operation and maintenance of Liquid Waste Projects
6	Installation of road signages/ street furniture etc.
7	Construction of Memorial
8	Construction of Park
9	Any other PRI related work as per resolution of the Panchayat Samiti except projects mentioned in table 1.

**TABLE 3. PROJECTS TO BE IMPLEMENTED BY THE ZILA PARISHADS USING OWN FUNDS**

S. No.	Type of Works
1	Repair of PHC/ Sub Health Centres
2	Construction and maintenance of Anganwadis
3	Special repair and annual repair of rural roads up to 5 Karam transferred from HSAMB.
4	Installation of streetlights in Gram Panchayats.
5	Establishment of E-libraries, Mahila Sanskritik Kendras & Indoor Gyms
6	Construction and maintenance of Bus Queue Shelter
7	Repair of Government Primary and Middle schools through School Management Committees
8	Construction of chaupals
9	Development of ponds less than 2.5 acres
10	Maintenance of Rural Sports Stadium
11	Covering of nalas and drains
12	Laying of RCC pipeline/ sewer for Culverts and across path/ rastas to the fields or villages.
13	Any other PRI related work as per resolution of the Zila Parishad except projects mentioned in table 1 & table 2.

*[Handwritten signature]*

**TABLE 4. PROJECTS TO BE IMPLEMENTED BY THE STATE GOVERNMENT USING GOVT. FUNDS/STATE BUDGET**

S. No.	Type of Works
1	Construction of Zila Parishad Sachivalaya

S. No.	Type of Works
2	Construction of Gram Sachivalayas
3	Construction of Link Roads between villages for width less than 5 Karam
4	Construction of paths to fields under Mukhyamantri Kisan Khet Sadak Yojana
5	Construction of Phirnies alongwith drains/ nalas/ pipeline or sewer.
6	Construction of Community Centre – 1 Acre, 2 Acre
7	Development of ponds above 2.5 acre taken up on the recommendation of Haryana Pond and Waste Water Management Authority
8	Construction of Rural Sports Stadium at village level
9	Capital projects under Shivdham Yojana
10	Government may approve any other development works other than above
11	Construction of retaining wall alongside road

**TABLE 4A. PROJECTS TO BE IMPLEMENTED BY PANCHAYATI RAJ INSTITUTIONS  
WITH FUNDING SHARED WITH THE STATE GOVERNMENT**

S. No.	Type of Works
1	Creation of capital assets for solid waste management including Swachh Bharat Mission works (90% State and 10% PRI)
2	Maintenance of capital assets for solid waste management including Swachh Bharat Mission works (20% State and 80% PRI)
3	Creation of capital assets for liquid waste management including Swachh Bharat Mission works (90% State and 10% PRI)
4	Maintenance of capital assets for liquid waste management including Swachh Bharat Mission works (20% State and 80% PRI)
5	Construction of Park-cum-Vyayamshalas/Yogshalas (80% State and 20% PRI)
6	Construction of e-libraries (80% State and 20% PRI)
7	Construction of gymnasia (80% State and 20% PRI)

All the Panchayati Raj Institutions and authorities concerned while planning or approving any project shall consider the assignment of functional responsibility of the project as per the above list.

This order will come into force with immediate effect.

  
Director and Special Secretary to Govt. of Haryana  
Rural Development Department  
Chandigarh

Endst. No.2023/ 21477-79

Dated :- 29/12/2023

A copy is forwarded to the following for information and necessary action :

1. All the Presidents of the Zila Parishads.
2. All the Chairmen of the Panchayat Samitis.
3. All Sarpanches of the Gram Panchayats.

  
Director and Special Secretary to Govt. of Haryana  
Rural Development Department  
Chandigarh

Endst. No.2023/ 21480-81

Dated :- 29/12/2023

A copy is forwarded to the following for information and necessary action :

1. The Additional Chief Secretary to the Govt. of Haryana, Development and Panchayats Department.
2. The Principal Secretary to Chief Minister, Haryana.

  
Director and Special Secretary to Govt. of Haryana  
Rural Development Department  
Chandigarh

Endst. No.2023/ 21482-85

Dated :- 29/12/2023

A copy is forwarded to the following for information and necessary action :

1. All the Chief Executive Officers of the Zila Parishads.
2. All the District Development and Panchayat Officers in the state.
3. All the Executive Officers, Panchayat Samitis-cum-BDPOs.
4. All Gram Sachivs in the State.

  
Director and Special Secretary to Govt. of Haryana  
Rural Development Department  
Chandigarh

Endst. No.2023/ 21486-90

Dated :- 29/12/2023

A copy is forwarded to the following for information and necessary action :

1. The Chief Engineer, Panchayati Raj Public Works, Haryana.
2. All the Superintending Engineers, Panchayati Raj in the State.
3. All Executive Engineers, Panchayati Raj in the State.
4. All Sub Divisional Engineers, Panchayati Raj in the State.
5. All Junior Engineers, Panchayati Raj in the State.

  
Director and Special Secretary to Govt. of Haryana  
Rural Development Department  
Chandigarh